

could not do that. (*Interruptions*).
There are certain things. (*Interruptions*)

SHRI SUNIL MAITRA (Calcutta North East) : I have given notice of an adjournment Motion regarding military ammunition. (*Interruptions*)

MRI. SPEAKER : No, No. I have admitted a Call Attention motion for Monday on this. (*Interruptions*)

12.02 hrs.

PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL REPORT OF INDIAN TOURISM DEVELOPMENT CORPORATION LTD. NEW DELHI FOR 1979-80 AND A STATEMENT FOR DELAY.

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA) : I beg to lay on the Table :—

(1) A copy such of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Statement regarding Review by the Government on the working of India Tourism Development Corporation Limited, New Delhi, for the year 1979-80).

(ii) Annual Report of the Indian Tourism Development Corporation Limited, New Delhi for the year 1979-80) along with the Audited Accounts and the comments of Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2015/81].

REVIEWS ON AND ANNUAL-REPORTS OF BASIC CHEMICALS, PHARMACEUTICALS AND COSMETICS EXPORT PROMOTION, COUNCIL, BOMBAY FOR 1979-80 and MARINE PRODUCTS EXPORT DEVELOPMENT AUTHORITY, COCHIN FOR 1979-80 .

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN) :

I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, Bombay, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, Bombay, for the year 1979-80).

[Placed in Library. See No. LT-2016/81.]

(2)(i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Cochin, for the year 1979-80 along with Audited Accounts, Sub-section (3) of section 22 of the Marine Products Export Development Authority Act, 1972.

(ii) A copy of the Review (Hindi and English Versions) by the Government on the working of the Marine Product Export Development Authority, Cochin, for the year 1979-80).

[Placed in the Library. See No. LT-2017/81].